

RBI/2004-05/180

CO.DT.No. 13.01.299/H. 2938-2967 /2004-05

**September 16, 2004
Bhadra 25, 1926 (S)**

The Chairman & Managing Director
State Bank of India & Associate Banks
& 17 Nationalised Banks

UTI Bank Ltd., ICICI Bank Ltd.,
HDFC Bank Ltd., IDBI Bank Ltd.,
& Stock Holding Corporation of India Ltd.

Dear Sir,

Issue of Certificate of Holding to the investors – 8% Savings (Taxable) Bonds 2003

Please refer to our letter No.CO.DT13.01.272/H-2421/2002-03 dated 31st January 2003, on the captioned subject.

2. As a measure of further improvement in the customer service, it has been decided that when applications for 8% Savings (Taxable) Bond, 2003 accompanied by cheques / drafts drawn on the same branch, are received by the designated branches, the Certificate of Holding to such investors may be issued on the same day and Bond Ledger Accounts (BLAs) opened, subject to passing of such cheques / drafts immediately. The designated branches may be suitably advised in this regard. The designated branches may also be advised to prominently display the facility on their Notice Board for information of the investors.

3. Please acknowledge receipt.

Yours faithfully,

(B B Sangma)
General Manager